

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 87 of 2020

In the matter of:

**Indus Motor Company Pvt.
Ltd. & Ors.**

....Appellants

Vs.

T.P. Anilkumar & Ors.

....Respondents

Present

**For Appellants: Mr. Ramji Srinivasan, Sr. Advocate along with
Mr. Angad Varma, Dr. KS Ravichandran, Mr. Prashant
Kumar, for A-1 to 8.**

**For Respondents: Mr. Arun Kathpalia & Mr. PH Arvindh Pandian,
Sr. Advocates along with Mr. G. V. Anand Bhushan,
Mr. Abhishek Jain, Akhila Jayaraj & Ms. Maygha
Viswanat, for R-1 t 4.**

With

Company Appeal (AT) No. 204 of 2020

In the matter of:

**Indus Motor Company Pvt.
Ltd. & Ors.**

....Appellants

Vs.

T.P. Anilkumar & Ors.

....Respondents

Present

**For Appellants: Mr. Ramji Srinivasan, Sr. Advocate along with
Mr. Angad Varma, Dr. KS Ravichandran, Mr. Prashant
Kumar, Advocates.**

**For Respondents: Mr. Arun Kathpalia & Mr. PH Arvindh Pandian,
Sr. Advocates along with Mr. G. V. Anand Bhushan,
Mr. Abhishek Jain, Akhila Jayaraj & Ms. Maygha
Viswanat, for R-1 t 4.**

ORDER

(Virtual Mode)

12.04.2021: Learned Counsel for the Appellants are present.

Learned Counsel for the Respondents are also present.

Due to paucity of time the matter could not be taken up.

List this matter for '**Hearing**' on **18th May, 2021**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

Sim/nn